

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.434
Contempt Petition/10/ND/2024 IN
IB/1007/ND/2018

IN THE MATTER OF:

Pavan Gaur	...	Applicant
Versus		
Schneider Prototyping India Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 21.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Apoorv P. Tripathi, Adv. Sanigdha Ganguli, Adv. Apan Mittal.
For the Respondent	: Adv. Nalin Kohli, Adv. Nimisha Menon, Adv. Ayuushman Aroraa
For the RP	: Adv. Vishal Ganda, Adv. Tanya Hasija, Adv. Srijan Jain

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **22.04.2024**.

Sd/-
(Court Officer)